

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 1933
(To be answered on the 9th December 2021)**

**CLEARANCE FOR INTERNATIONAL CARRIERS AT KANNUR
INTERNATIONAL AIRPORT**

1933. **SHRI SUBBARAYAN K.**

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

(a) whether it is a fact that the Union Government has denied clearance to international carriers to operate from Kannur International Airport; and

(b) if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(GEN. (DR) V. K. SINGH (RETD))

(a) and (b) Kannur International Airport was commissioned in December 2018. Within a period of one year, by Winter 2019 schedule, Indian carriers were operating 65 international services per week from Kannur.

Currently, due to significant imbalance in the number of points of call in favour of foreign carriers, the Government of India is not granting any non-metro airport as a new point of call to any foreign carrier for the purpose of operating passenger services. However, Indian designated carriers are free to mount scheduled operations to/from any international airport including Kannur International Airport to foreign destinations under the ambit of bilateral air service agreements concluded by India with foreign countries.
